

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

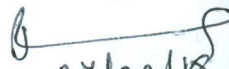
for order

C.P(IB) No.699/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company	Greenply Industries Ltd.-Vs-Southern Cooling Tower Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	MR. ROHIT JALAN, Advocate MS. NIKY CHOWDHURY, Advocate	Petitioner (Greenply Industries Ltd.)	 07/02/18
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ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.)
Member (J)